

**COMMITTEE ON PRIVATE MEMBERS'  
BILLS AND RESOLUTIONS**

**FIRST TO SEVENTIETH REPORTS  
(ENGLISH VERSION)**



**Fourth Lok Sabha**

**Legislative Branch-II**

# COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

## SECOND REPORT

(Fourth Lok Sabha)

1. the Chairman of the Committee on Private Members' Bills and Resolutions, having been authorised by the Committee, present on their behalf this their Second Report.

2. The Committee met on the 30th May, 1967 to consider allotment of time to the Resolutions set down in the List of Business for Friday, the 2nd June, 1967.

3. The Members whose Resolutions had been included in the List of Business for the 2nd June, 1967 had been invited to present their views on the Resolutions before the Committee. Sarvashri Tridib Chaudhuri and Amiya Nath Bose attended the sitting.

4. The Committee recommended the allocation of time as follows:—

(1) Resolution regarding Crisis in textile industry.	2 hours
(2) Resolution regarding Steel decontrol.	1 hour
(3) Resolution regarding Non-Proliferation Treaty.	2 hours
(4) Resolution regarding Manufacture of nuclear weapons.	2 hours

DELHI:  
May 30, 1967.  
Maitha 9, 1889 (Saka).

R. K. KHADILKAR,  
*Chairman,  
Committee on Private Members'  
Bills and Resolutions.*